

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1279
ANSWERED ON:18.07.2014
Nirbhaya Fund
Singh Prof. Sadhu

Will the Minister of FINANCE be pleased to state:

- (a) the aims and objectives for creation of Nirbhaya Fund;
- (b) whether any framework for operationalisation of scheme under 'Nirbhaya Fund' has been laid out;
- (c) if so, the details thereof including the projects which would be covered by the fund and if not, the reasons therefor;
- (d) the mechanism being put in place/steps taken to ensure early allocation of the fund under the appropriate head, initiate expenditure and monitor the utilization of fund; and
- (e) the time by which the scheme under Nirbhaya Fund will be implemented?

Answer

MINISTER OF FINANCE (SHRI ARUN JAITLEY):

- (a) 'Nirbhaya Fund' has been created to ensure dignity and safety of girl children and women.
- (b) Nirbhaya Fund has been created as a corpus in Public account in Department of Economic Affairs.(DEA).Rs. 2000 crore has been credited into the Fund. As and when the schemes from Ministries/Departments are approved to be funded from 'Nirbhaya Fund' suitable allocations are done in their respective Demands and the corpus in DEA is reduced by that amount.
- (c) to (e): Allocation from Nirbhaya Fund has been made for the following schemes:
 - (i) 'Scheme on Women Safety on Public Road Transport' administered by Ministry of Road Transport and Highways – Rs. 50.00 crore;
 - (ii) 'Schemes on backend integration of distress signal from victims with mobile vans and control rooms' administered by Ministry of Home Affairs – Rs. 150.00 crore.